

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:502
ANSWERED ON:24.02.2011
NATIONAL ALLIANCE OF WOMEN
Owaisi Shri Asaduddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof; and
- (c) the steps taken or being taken by the Government to implement the laws meant for communities ?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPAMOILY)

(a)&(b) Yes, Madam. The Ministry of Woman & Child Development have been consulted who have informed that National Alliance of Women (NAWO) is a membership based organisation of grassroots women organisation in the country and that they do not have details about their activities.

(c) Since the implementation of the laws meant for minority communities comes under the purview of State Governments, the Union Government do not maintain any statistics in this regard. Government has been, from time to time, bringing it to the notice of the State Governments.